C.S.P. No. 1074/(MAH)/2017 I.A. No. 78/2017

CORAM:

Present: SHRI B.S. V. P. ASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Jaykay Finholding (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE MS. FERESHTE D. SETHNA MS. SHREEMA DOSHI MS. KAMEELA DILER i/b DMD ADVOCATES Advocates for the Petitioner Companyies

ORDER

IA 78/2017 IN CSP No.1074/ 230-232/NCLT/MB/MAH/2017

For the Company Scheme Application filed by the Petitioner in Scheme of Amalgamation in respect to Vodafone Company, the Income-tax Authorities, Ward (6)(4), Room No.22, P-7, Chowringhee Square, Kolkata 700069, West Bengal is hereby directed to report their objections if any, on next date of hearing. The Registry is hereby directed to send Petition copy as well as this order to the Income-tax Authorities.

List this matter on 7.12.2017.



V. NALLASENAPATHY Member (Technical)



Member (Judicial)